

Annexure 7

Name of the corporate debtor: Shree Sai Industries Private Limited; Date of commencement of CIRP: 21-04-2022; List of creditors as on: 10-10-2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if					
1	GST (Sales Tax Department)	Govt. of Maharashtra	04-08-2022	18,03,69,638	-	-	-	-	-	-	18,03,69,638	-	-
2	Excise and Taxation Department	Gurugram	10-08-2022	6,44,712	-	-	-	-	-	-	6,44,712	-	-